

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2993 of 1992

New Delhi this the 27th day of February, 1998

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)
HON'BLE MR. T.N. BHAT, MEMBER (J)

Shri Prem Kumar Sharma
S/o Shri Ganga Dhar Sharma,
R/o E-10/C, Laxmi Nagar,
Delhi-110 092.

...Applicant

None for the applicant.

Versus

1. Union of India
(Through Secretary),
Ministry of Planning,
Department of Statistics,
Sardar Patel Bhawan,
Sansad Marg,
New Delhi.
2. The Secretary,
Department of Ocean Development,
Ministry of Home Affairs,
Mahasagar Bhawan,
Block 12, C.G.O. Complex,
Lodhi Road,
New Delhi.
3. The Secretary,
Ministry of Home Affairs,
New Delhi.

..Respondents

By Advocate Shri N.S. Mehta.

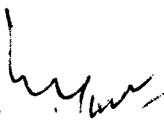
ORDER (ORAL)

Hon'ble Mr. K. Muthukumar, Member (A)

None present for the applicant even on the second call. None had appeared for the applicant even on the last three occasions, i.e., 18.2.98, 19.2.1998 and 26.2.1998. It appears that the applicant

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is not interested in pursuing this matter. The O.A. (19)
is dismissed for default and non-prosecution.


(T.N. BHAT)
MEMBER (J)


(K. MUTHUKUMAR)
MEMBER (A)

Rakesh